

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 7466/07]

(1) Notification of Ministry of Agriculture

(2) Report and Accounts (2006-07) of AIFCOSPIN, Mumbai and related papers.

(3) Report (2006-07) of PFPPV&FR, New Delhi and related papers 2006-07.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTILAL BHURIA): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Agriculture, (Department of Agriculture and Cooperation), Notification G.S.R. 171(E) dated the 9th August, 2007, publishing the Fruits and Vegetables Grading and Marking (Amendment) Rules 2007, under sub-section (2) of section 3 of the Agricultural Produce (Grading and Marking) Act, 1937. [Placed in Library. See No. L.T. 7580/07]

II. A copy each (in English and Hindi) of the following papers:--

- (i) (a) Forty-third Annual Report and Accounts of the All India Federation of Co-operative Spinning Mills Limited (AIFCOSPIN), Mumbai, for the year 2006-07, together with the Auditor's Report on the Accounts.

Review by Government on the working of the above Federation. [Placed in Library. See No. L.T. 7315/07]

- (ii) (a) Annual Report of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2006-2007.

Review by Government on the working of the above Authority. [Placed in Library. See No. L.T. 7579/07...]

(1) Notifications of the Ministry of Consumer Affairs, Food and Public Distribution.

(2) Notification of the Ministry of Agriculture (Department of Animal Husbandry, Dairying and Fisheries.

SHRI SURESH PACHOURI: Sir, on behalf of Shri Taslimuddin, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) under section 39 of the Bureau of Indian Standards Act, 1986:

- (i) G.S.R. 577(E), dated the 6th September, 2007, regarding Bureau of Indian Standards (Certification) Regulations, 1988.

- (ii) G.S.R. 690(E) dated the 1st November, 2007, regarding Bureau of Indian Standards (Advisory Committee) Regulations, 1987. [Placed in Library. See No. LT 7587/07]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture, (Department of Animal Husbandry, Dairying and Fisheries) under section 50 of the National Dairy Development Board Act, 1987: